

**PARLIAMENT OF INDIA
RAJYA SABHA**

**ERRATA
to the list of Questions for ORAL ANSWERS for**

Friday, the 22nd December, 2023/ 1 Pausha, 1945 (Saka)

Q. No.	Corrections
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213.	May be treated as Cancelled .
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216.	May be treated as Cancelled .
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223.	May be treated as Cancelled .
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- In the index, Question No. 213 be **deleted** from the Ministry of Communications.
- In the index, Question Nos. 216 and 223 be **deleted** from the Ministry of Railways.

New Delhi,

December 21, 2023.

Copy to:-

1. Ministry of Communications.
2. Ministry of Railways.
3. Translation Section, Rajya Sabha Sectt.
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Rajya Sabha

List of Questions for ORAL ANSWERS

to be asked at a sitting of the Rajya Sabha to be held on
Friday, December 22, 2023/ 1 Pausha, 1945 (Saka)

**(Ministries : Agriculture and Farmers Welfare; Commerce and Industry;
Communications; Consumer Affairs, Food and Public Distribution; Electronics and
Information Technology; Fisheries, Animal Husbandry and Dairying; Food
Processing Industries; Heavy Industries; Railways; Textiles)**

Total number of questions -- 15

Dedicated freight corridor

211 **Dr. Sudhanshu Trivedi:**

Will the Minister of **Railways** be pleased to state:

- (a) the status of the dedicated freight corridor projects in the country and their anticipated impact on the logistics and transportation sector; and
- (b) measures being taken to ensure the timely completion of dedicated freight corridors with a view to enhance the efficiency of freight transportation in the country?

Illegal export of rice from Andhra Pradesh

212 **Shri Kanakamedala Ravindra Kumar:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether Government has taken note of the fact that there is rampant illegal export of rice from the State of Andhra Pradesh;
- (b) if so, the details thereof during the last three years and persons/entities involved in such illegal activity;
- (c) the steps that have been taken/proposed to be taken to curb the menace of illegal export of rice from the State of Andhra Pradesh; and
- (d) the punitive measures imposed upon the persons/entities involved in illegal export of rice from the State of Andhra Pradesh?

Promotion of exports from postal centers

213 # **Shri Neeraj Dangi:**

Will the Minister of **Communications** be pleased to state:

- (a) the number of postal export centres that Government has planned to set up across the country;
- (b) the details of these postal export centres, State-wise and Union Territory-wise;
- (c) the kind of goods that are being exported by Postal Department from these centres; and
- (d) the countries with whom Government has signed Memorandum of Understanding (MoU) for e-exports, the details thereof, country-wise and number-wise?

MIDH-NHM in Odisha

214 **Dr. Sasmit Patra:**

Will the Minister of **Agriculture and Farmers Welfare** be pleased to state:

- (a) the details of products grown and marketed in Odisha under the Mission for Integrated Development of Horticulture (MIDH)-National Horticulture Mission (NHM) in the last three years;
- (b) the details of socio-economic benefits to Odisha under the MIDH-NHM in the last three years;
- (c) the details of assistance provided under the various components of the MIDH-NHM in the last three years to the State of Odisha;
- (d) whether Government is planning to increase the assistance for the various programs undertaken under the mission for the State of Odisha, and if so, the details thereof; and
- (e) if not, the reasons therefor?

Representation of women in railway workforce

215 **Dr. Fauzia Khan:**

Will the Minister of **Railways** be pleased to state:

- (a) whether Government is aware that only 5.7 per cent of the total railroad workforce consists of women and that their representation in certain categories of work, particularly manual services, is significantly lower;
- (b) if so, the strategies adopted to further enhance the participation of women in the railways, particularly in manual services and improve their overall representation in the workforce;
- (c) whether policies have been framed to encourage and train more women for participation in manual services of the railway sector;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Reintroduction of high-speed passenger trains in Assam

216 **Shri Ajit Kumar Bhuyan:**

Will the Minister of **Railways** be pleased to state:

- (a) the details of Railway projects being implemented in the Northeast Frontier Railway (NFR) indicating their commission schedule, target set, and progress made so far;
- (b) the details of inter-city Shatabdi trains which were discontinued since COVID period in Assam and are yet to be reintroduced;
- (c) by when are these trains planned to be reintroduced; and
- (d) the details of new high-speed passenger trains, Shatabdi, and inter-city express trains planned to be introduced in Assam?

Ease of Doing Business

217 **Shri Ayodhya Rami Reddy Alla:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) to what extent does regulatory agility contribute to fostering a conducive environment for Ease of Doing Business in contemporary economies;
- (b) the manner in which the intricate balance between stringent compliance measures and the facilitation of entrepreneurial endeavours can be achieved to enhance Ease of Doing Business; and
- (c) the role played by the harmonization of legal frameworks across borders in promoting a seamless and efficient business environment in the realm of global commerce?

Electrification of railway line in the country including Jharkhand

218 # **Shri Samir Oraon:**

Will the Minister of **Railways** be pleased to state:

- (a) the steps taken by Government for electrification of railway lines in the country including Jharkhand, from 2020 to 2023;
- (b) the total funds spent on electrification of railway lines in the country including Jharkhand for the period from 2020 to 2023, year-wise;
- (c) whether it is a fact that improvement in railway electrification has reduced the total diesel consumption of Indian Railways, if so, the details thereof; and
- (d) the manner in which the electrification of railway lines has benefited Indian Railways tremendously and help the country move towards a net zero emissions target?

Gati Shakti National Master Plan

219 **Dr. Anil Jain:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) the quantified targets achieved under the Gati Shakti National Master Plan, year-wise;
- (b) the number of project proposals under the plan since its inception, State-wise; and
- (c) the list of projects under various Central Ministries/Departments that have been evaluated by the Network Planning Group (NPG) under PM Gati Shakti?

Status of road crossing work

220 **Shri Lahar Singh Siroya:**

Will the Minister of **Railways** be pleased to state:

- (a) the status of ongoing road crossing works in the country including Kerala;
- (b) the number of works that were sanctioned during the last two years i.e. since 01/04/2022; and
- (c) the criteria for sanction of such works?

Post harvest losses

221 # **Ms. Indu Bala Goswami:**

Will the Minister of **Agriculture and Farmers Welfare** be pleased to state:

- (a) whether Government has made any assessment of post-harvest losses in various agricultural sectors in the country;
- (b) if so, the details thereof;
- (c) the details of post-harvest losses, in percentage, related to major crops during the last three years, State-wise; and
- (d) the steps taken by Government to address the post-harvest loss?

Recruitment by RRBs

222 # **Shri Ghanshyam Tiwari:**

Will the Minister of **Railways** be pleased to state:

- (a) the number of Railway Recruitment Boards (RRBs) operating in the country;
- (b) the steps taken by Government to conduct examination of Railways on such a large scale in the country in a transparent and timely manner; and
- (c) the number of recruitment examinations that were conducted by various RRBs in the last three years and the number of recruitments made therein, the details thereof, year-wise?

Vacancies in Railway safety departments

223 Shri M. Shanmugam:

Will the Minister of **Railways** be pleased to state:

- (a) the details of vacant positions for railway safety staff as on 31st October, 2023, zone-wise and department-wise;
- (b) the steps taken by Railways to address the severe shortage of safety personnel in Railways;
- (c) whether there is a significant deficiency in railway safety staff, if so, the corrective measures to be undertaken to expedite the recruitment process and fill these vacancies promptly;
- (d) whether any timeline has been fixed for the completion of the recruitment process to ensure adequate railway safety staff is in place, without further delay; and
- (f) if so, the details in this regard?

Vandalism at Noapara Mahishasur railway station

224 Shri Anil Desai:

Will the Minister of **Railways** be pleased to state:

- (a) whether it is a fact that Noapara Mahishasur station near Murshidabad (WB) was vandalised recently by a mob;
- (b) if so, the reasons for the attack on the station and the damage caused to life and property of Railways; and
- (c) the action taken by Government against such hooligans including recovery of damages from them for destruction of Railway property, the details thereof?

Multi-tracking projects in the country

225 # Dr. Kalpana Saini:

Will the Minister of **Railways** be pleased to state:

- (a) the number of districts and States to be covered under the seven multi-tracking projects along with the employment expected to be generated; and
- (b) the role of technology portals like "Gati Shakti" in the stages of planning and approval of all these national projects?

New Delhi
The 15th December, 2023
 24 Agrahayana, 1945 (Saka)

P. C. Mody,
 Secretary-General.

INDEX
(Ministry-Wise)

Agriculture and Farmers Welfare	: 214, 221
Commerce and Industry	: 212, 217, 219
Communications	: 213
Consumer Affairs, Food and Public Distribution	: --
Electronics and Information Technology	: --
Fisheries, Animal Husbandry and Dairying	: --
Food Processing Industries	: --
Heavy Industries	: --
Railways	: 211, 215, 216, 218, 220, 222, 223, 224, 225
Textiles	: --